

V
ITEM NO.82

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2038 OF 2011

BEFORE THE REGISTRAR S.G. SHAH

RAVIRALA LAXMAIAH

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

Date: 18/11/2011

This Appeal was called on for hearing today.

For Appellant(s)

Mr. Aman Mohit Hingorani, Adv.

For Respondent(s)

Mr. Prithvi S., Adv.

Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellant has to provide spare copy of petition of
Appeal, as per rule for record of the High Court before
26.11.2011.

If it is not done, list before the Hon'ble Judge in
Chambers for non-prosecution.

If it is done, list on 4.1.2012.

(S.G. SHAH)
REGISTRAR

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